

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4032

ANSWERED ON:03.08.2009

EXPORTS BY PHARMACEUTICAL COMPANIES TO EUROPEAN COUNTRIES

Muttemwar Shri Vilas Baburao

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether European countries have made mandatory provision on animal safety data and risk management data for exports to these countries as per their new legislation 'REACH';

(b) if so, the details thereof;

(c) whether Indian companies have expressed their apprehension in this regard; and

(d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

a) & b) Yes, Madam. Under REACH, the new Regulation of European Commission, greater responsibility is on the industry to manage risks from chemicals from safety perspectives, reduce the need for animal testing and increase transparency in chemical usage.

c) & d) Initially there was an apprehension in the industry that REACH might adversely impact exports from India. However, Government of India provided all support to the industry including financial assistance for creating awareness on the various provisions of REACH, facilitation for pre-registration through Export Promotion Councils. Concerns of Indian industry on REACH have also been apprised to concerned authorities in European Commission.

It may also be noted that pharmaceutical products are exempted from REACH.